

not permit overloading of wagons. The position has since been clarified and the instructions are correctly being followed. No separate statistics to assess the financial benefit to the Railways on account of overloading are maintained.

(c) Yes.

(b) Debits totalling Rs. 2,34,113.30P have been raised. Staff have disputed the debits and the question of enforcing them is under examination.

Alloy Steel Plant, Durgapur

2949. **Shri D. C. Sharma:** Will the Minister of Iron and Steel be pleased to state:

(a) whether there have been some allegations of mismanagement against Alloy Steel Plant, Durgapur; and

(b) if so, the action taken in the matter?

The Minister of Iron and Steel (Shri T. N. Singh): (a) No, Sir.

(b) Does not arise.

Automobile Tyres

2950. **Shri D. C. Sharma:** Will the Minister of Industry be pleased to state:

(a) the steps taken for the distribution of automobile tyres in the country; and

(b) the present position regarding the availability of tyres?

The Minister of Industry (Shri D. Sanjivayya): (a) and (b). The production of automobile tyres is on the increase. There is no complaint regarding any shortage or non-availability of tyres. As such no steps have been taken to control the distribution of automobile tyres in the country.

Manufacture of Equipment for Oil Refinery

2952. **Shri D. C. Sharma:** Will the Minister of Industry be pleased to

refer to the reply given to Starred Question No. 440 on the 12th August, 1966 and state:

(a) the progress made in the examination of the technical report regarding the establishment of a project for the manufacture of equipment for oil refinery; and

(b) the stage at which the matter stands at present?

The Minister of Industry (Shri D. Sanjivayya): (a) and (b). The technical report received from the Rumanians has since been examined and a decision taken to establish the project. Government are presently examining the availability of the resources needed for implementing the project before taking further steps.

Prashanna Datta Kajora Colliery

2953 **Shri Mohammad Elias:** Will the Minister of Mines and Metals be pleased to state:

(a) whether Government have received any representation from Collieries Mazdoor Sabha, Asansol regarding the sale and change of ownership of the Prashanna Datta Kajora Collieries; and

(b) if so, the details thereof?

The Minister of Mines and Metals (Shri S. K. Dey): (a) No, Sir.

(b) Does not arise.

Mural Painting on the Walls of Baroda House, New Delhi

2954. **Shri Vishram Prasad:**
Shri Dhuleshwar Meena:
Shri Daljit Singh:
Shri C. M. Kedaria:
Shri Ramapathi Rao:
Shri Rajdeo Singh:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that his Ministry has imposed stringent curbs on expenditure as a measure of economy;

(b) if so, the reasons for spending Rs. 50,000 on an unproductive and unremunerative work like mural painting on the walls of Baroda House, New Delhi;

(c) the action proposed to be taken to put an end to such a wasteful expenditure; and

(d) the expenditure incurred on the occasion of the unveiling of this mural?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):

(a) Yes. It has already been decided to restrict to the maximum extent possible expenditure of capital as well as revenue, and necessary instructions have already been circulated to all the Railway Administrations.

(b) The expenditure of Rs. 50,000 on mural decoration in Baroda House was on a commitment which was entered into long before special economy measures were contemplated.

(c) As long as the difficult economic situation continues, there will be no new commitments for such works of art; and

(d) A modest sum of Rs. 400/- was spent on the occasion of unveiling this mural by the Vice President of India on the 28th of September, 1966.

चक्रधरपुर रेलवे स्टेशन के सुपरिन्टेन्डेंट के विरुद्ध आरोप

2955. श्री बड़े :

श्री हुकम चन्द कछवाय :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 11 सितम्बर, 1966 के 'रांची एक्सप्रेस' में प्रकाशित समाचार के अनुसार दक्षिण-पूर्व रेलवे के चक्रधरपुर कार्यालय में एक सुपरिन्टेन्डेंट पिछले 30 वर्षों से कर्मचारियों के साथ बलापात तथा जातिगत भेदभाव कर रहा है;

(ख) क्या चौबासा में बायलर इन्स-पेक्टर भी कर्मचारियों के साथ इसी प्रकार का दुर्व्यवहार कर रहा है;

(ग) क्या यह भी सच है कि बिहार के विधायकों तथा अन्य बहुत से लोगों ने शिकायतें की हैं कि इन अधिकारियों का स्थानान्तरण किया जाये किन्तु रेलवे बोर्ड ने इस सम्बन्ध में कोई कार्यवाही नहीं की है; और

(घ) यदि हां, तो इसके क्या कारण हैं ?

रेलवे मंत्रालय में राज्य मंत्री (डा० राम सुभग सिंह) : (क) जी नहीं ।

(ख) जी नहीं । चौबासा में कोई बायलर निरीक्षक नहीं है ।

(ग) बिहार विधान सभा के सदस्य श्री आर० पी० सरंगी ने चक्रधरपुर के बायलर निरीक्षक श्री गोपाल कृष्ण और चक्रधरपुर मंडल कामिक अधिकारी के कार्यालय के कार्यालय अधीक्षक श्री ए० जे० स्वामी के विरुद्ध कुछ शिकायतें की थीं । इन शिकायतों की जांच की गयी और यह मालूम हुआ कि शिकायतें निराधार थीं । लेकिन श्री गोपाल कृष्ण को प्रशासनिक सुविधा की दृष्टि से 28-10-1966 को टाटानगर के लिये स्थानान्तरित कर दिया गया । श्री स्वामी को भ्रात्रा मंडल में स्थानान्तरित करने के आदेश भी दिये गये थे, परन्तु प्रशासनिक दृष्टि से इन आदेशों को आस्थगित रखा गया है ।

(घ) ऊपर भाग (ग) में दिये गये उत्तर को देखते हुए, सवाल नहीं उठता ।

Law Graduates in Railway Ministry

2956. Shri Priya Gupta: Will the Minister of Railways be pleased to state:

(a) the total number of Railway-men in Law Section of his Ministry including the Zonal Railways in Gazetted and Non-Gazetted cadre who are Law Graduates; and

(b) whether they have represented that they should be treated at par